

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 132 (ND)/2013  
RT CP No.198/Chd/Hry/2017**

**In the matter of:**

Mrs. Rashmi Vaish

...Petitioner

Vs.

M/s Gupta Metal Sheets Ltd. & Ors.

...Respondents

Present: Mr. Anand Chhibbar, Senior Advocate with  
Mr. Vaibhav Sahni, Advocate for the petitioner.  
Mr. Nahush Jain, Advocate for Dr. U.K. Chaudhary,  
Senior Advocate for the respondents.

Learned Senior Counsel for the petitioner has filed written submissions. Learned counsel for the respondents submits that the arguing Senior Counsel was unable to come from Delhi due to some personal difficulty. List the matter for arguments on 01.12.2017.

Sd/-  
(Justice R.P. Nagrath)  
Member (Judicial)

October 13, 2017  
arora